F. No. C-50/08/2018-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

******

New Delhi the 9th October, 2018

To,

All Chief Commissioners/Director Generals in CBIC.

Subject: General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh, Mizoram, Rajasthan and Telangana– Briefing meeting of Expedition ObserversReg.

Sir,


2. The Chief Commissioners/Director Generals are requested that the officers under their control may be instructed to ensure their presence in Brief Meeting for all appointed Expedition Observers at The Royal Plaza Hotel (Regal Hall, Mezzanine Floor), 19, Ashoka Road, New Delhi- 110001 on 12.10.2018. The list of 14 IRS(C&CE) officers appointed as Expedition Observers are also enclosed.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
011-2095529

Encl. as above (3 pages)

Copy to:
1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. The Secretary, (Shri Avinash Kumar), Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001

Dated: 8th October, 2018

To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi
(saansari1967@gmail.com)

Sub:- General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh,
Mizoram, Rajasthan and Telangana, 2018- Briefing meeting of Expenditure Observers
– Reg.

Sir,

I am directed to refer to your letter no. C-50/08/2018-Ad.II, dated 28.08.2018 and to
state that in exercise of the power conferred on it by Article 324 of Constitution and Section
20B of the Representation of the People Act, 1951, the Election Commission hereby appoints
14 IRS(C&CE) Officers (as per list enclosed) as Expenditure Observers for the General
Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh, Mizoram, Rajasthan
and Telangana, 2018, announced by the Commission vide its Press Note no. ECI/PN/66/2018,
dated 06.10.2018 (copy enclosed). The Commission has organized a briefing meeting for all
appointed Expenditure Observers at The Royal Plaza Hotel (Regal Hall, Mezzanine Floor),
19, Ashoka Road, New Delhi-110001 on 12.10.2018.

2. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of
the Representation of the People Act, 1951, they will be deemed to be on deputation to the
Election Commission from now till the completion of elections. Working as Observers of the
Election Commission they will be subject to the control, superintendence and discipline of the
Election Commission with respect to their duties performed as Observers.

3. Observers are entitled for TA/DA as admissible on tour. They will draw TA/DA from
their Ministry/Department/Office. The expenditure will be debitable to the Budget grant of
their Ministry or Department/Office. They are also entitled to travel by air by any scheduled
commercial flight of any airlines. However, whenever they travel by train, it shall be as per
their entitled class.

4. The Officers are also required to go through “Compendium of Instructions on
Election Expenditure Monitoring (October, 2017)” available on the ECI website
(https://eci.nic.in/eci_main/ElectoralLaws/compendium/EEM Compendium 25102017.p
(d) The sitemap of "Compendium of Instructions on Election Expenditure Monitoring (October, 2017)" is as mentioned below:-
5. The officers may be informed that-
(i) The officers are required to upload their photograph in the Personal Information Sheet on the Observer portal. This is required for printing of Identity Cards.
(ii) User id and password for accessing the Observer portal is ‘Observer Code’ mentioned against his/her name. The officers should change their passwords on first login, if they so wish.
(iii) The officers are requested to remain in contact with their Nodal Officer.
(iv) The deployment order indicating the State, District and Constituency shall be given during the briefing.
(v) Failure to attend briefing session may result in disciplinary action.
6. In this connection, I am directed to forward herewith a list of Expenditure Observers [14 IRS(C&CE) Officers] with the request to intimate them immediately, with directions to ensure their presence in the Briefing Meeting at The Royal Plaza Hotel (Regal Hall, Mezzanine Floor), 19, Ashoka Road, New Delhi-110001 on 12.10.2018 without fail. The Expenditure Observers may be informed to report at 9:00 AM for registration followed by briefing by the Commission.
7. The receipt of the letter by Expenditure Observers and the delivery of the same may be confirmed in writing to the Commission at the e-mail id given below by 11.10.2018 (F/N).

Yours faithfully,

[Signature]

(AVINASH KUMAR)
SECRETARY
(avinash.kr@eci.gov.in)

Annexure: List of Expenditure Observers
<table>
<thead>
<tr>
<th>Sl.No.</th>
<th>R-CODE</th>
<th>NAME</th>
<th>SERVICE</th>
<th>BATCH</th>
<th>Off. State</th>
<th>Home State</th>
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<tr>
<td>1</td>
<td>R-17350</td>
<td>Raghavendra Singh</td>
<td>IRS(C&amp;CE)</td>
<td>2008</td>
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<td>UP</td>
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<td>2</td>
<td>R-18646</td>
<td>Manish Kumar Chavda</td>
<td>IRS(C&amp;CE)</td>
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<td>GJ</td>
<td>GJ</td>
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<td>R-18648</td>
<td>Prabhat Dandoliya</td>
<td>IRS(C&amp;CE)</td>
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<td>4</td>
<td>R-18895</td>
<td>Nilkanth Nivrutti Shelke</td>
<td>IRS(C&amp;CE)</td>
<td>2002</td>
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<td>5</td>
<td>R-19181</td>
<td>Ram Singh Shekhawat</td>
<td>IRS(C&amp;CE)</td>
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<td>6</td>
<td>R-19741</td>
<td>Sudhir S. Kohakade</td>
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<td>MT</td>
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<td>7</td>
<td>R-21594</td>
<td>Kuldeep Kumar Singh</td>
<td>IRS(C&amp;CE)</td>
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<td>UP</td>
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<td>R-21659</td>
<td>Rakesh Bhadadiya</td>
<td>IRS(C&amp;CE)</td>
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<td>R-22978</td>
<td>Deepak Sharma</td>
<td>IRS(C&amp;CE)</td>
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<td>R-22999</td>
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<td>RJ</td>
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